

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s):

Respondent(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No.290/00286/2015

Date of Order : 23.05.2016

Mr.Dhirendra Pandey present for applicants.

Mr. Sunil Bhandari, present, for respondents.

Learned counsel for the applicants submitted that the applicants are permitted to withdraw the OA.

In the circumstances, the applicants are permitted to withdraw the OA. Accordingly, the OA is dismissed. No costs.


[Praveen Mahajan]

Administrative Member


[U. Sarathchandran]

Judicial Member

Rss